F.No. 01(03)/Roster/CESTAT/2024/Part - II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.08.2024

ORDER NO. 108 of 2024

.Hon'ble President is pleased to order the sitting commencing from 02.09.2024 to

29.10.2024 for CESTAT, Chennai as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.09.2024 to 17.09.2024	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matt è rs
	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Customs Division Bench matters
From 18.09.2024 to 29.10.2024	Mr. P. Dinesha, Hon'ble Member (Judicial) and	Customs, Excise and Service Tax Division Bench matters
	Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Single Member Bench matters

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- 2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- 3. All part heard matters are released for fresh hearing before the regular bench.
- 4. The roster is subject to holidays/vacations as declared in the calendar for 2024.
- 5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar